

**GOVERNMENT OF INDIA**

**MINISTRY OF POWER**

**RAJYA SABHA**

**QUESTION NO07.03.2011**

**ANSWERED ON**

**STATUS OF POWER REFORMS PROGRAMMES .**

149

Shri Bhagat Singh Koshyari

Will the Minister of POWER be pleased to state :-

(a) the status of Government's financial and technical assistance schemes for power reforms programmes of the States;

(b) the performance in accordance with better management and reforms, State- wise;

(c) the status of the States in the context of their transmission losses as compared to the national average; and

(d) the assistance being provided by Government to States to tackle the problems, such as jamming of electronic meter readers by remote?

**ANSWER**

THE MINISTER OF POWER

( SHRI SUSHILKUMAR SHINDE )

(a) to (d) :A Statement is laid on the Table of the House.

#### STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 149 TO BE ANSWERED IN THE RAJYA SABHA ON 07.03.2011 REGARDING STATUS OF POWER REFORMS PROGRAMMES.

(a) & (b) :The Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) was launched by the Ministry of Power in July 2008 as a Central Sector Scheme for improving the urban power distribution sector in the country. The focus of R-APDRP Scheme is on actual demonstrable performance by utilities in terms of sustained Aggregate Technical & Commercial (AT&C) loss reduction. The projects under the scheme are taken up in two parts: Part-A & Part-B.

Part-A of the scheme is dedicated to the establishment of an IT enabled system for achieving reliable & verifiable baseline data that shall enable evaluation of exact & verifiable AT&C losses in towns where the scheme is being implemented. Part-B of the scheme is for actual up-gradation and strengthening of the sub-transmission and distribution system. The focus of Part-B is on real AT&C loss reduction which is to be maintained on a sustainable basis.

The present status of the R-APDRP scheme is given below:

-Under Part-A(IT) of the scheme, a loan of Rs.5177 Crores has been sanctioned for funding of all eligible 1401 schemes in 29 states/UTs and an amount of Rs.1475 Crores has already been disbursed.

-Under Part-B of R-APDRP, schemes worth Rs.14854 Crores have been sanctioned for 775 out of 1100 eligible towns and an amount of Rs.1781 Crores has already been disbursed.

-Under Part-A(SCADA), a loan amount of Rs.472 Crores has been sanctioned for funding of SCADA schemes in 18 of 60 eligible towns and an amount of Rs.100 Crores has already been disbursed.

Since, the R-APDRP is still under implementation, the benefits of technology enhancement and the total estimated energy savings achieved as a result thereof will be known only after the completion of the projects. It is expected that on successful completion of the scheme, the AT&C losses will be reduced to 15% in the project areas.

(c):States/UT-wise Aggregate Technical & Commercial (AT&C) losses for the years 2006-07, 2007-08 and

2008-09 as contained in the 7th `Report on Performance of State Power Utilities` published by Power Finance Corporation are given at Annex. The AT&C losses at National level in respect of the utilities selling electricity directly to consumers is 28.44% (2008-09).

(d):Distribution of Power is a State matter and action for preventing jamming of electronic meters is to be taken by the States. However, under R- APDRP programme financial assistance is provided to state power utilities as follows:

-Under Part-A of R-APDRP, projects for establishment of IT enabled base line data and IT application system for energy accounting/auditing, GIS, consumer indexing, AMR (Automatic Meter Reading) on feeders & DTs (Distribution Transformers), Supervisory Control and Data Acquisition System (SCADA) & IT based consumer service centers. It will enable utilities to locate technical and commercial loss pockets at feeder and DT (Distribution Transformer) level, which may be plugged by utilities through technical & administrative interventions.

-Under Part-B, Automatic Meter Reading instruments (AMRs) are being provided for HT (High Tension i.e. >11KV lines) consumers. In addition strengthening of sub-transmission & distribution system is also envisaged under Part-B.